

during the Seventh Five Year Plan.

(c) and (d) Information is being collected.

Committee on Problems of Ex-Servicemen

1126. SHRI H. L. KAPUR: Will the Minister of DEFENCE be pleased to state:

(a) whether a high-powered committee was appointed by Government to look into the problems faced by ex-servicemen in the country;

(b) whether the committee has submitted its report; and

(c) what action has been initiated to implement the recommendations of the committee?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir.

(c) The recommendations have been scrutinised in the Defence Ministry and some of them have been accepted by it for implementation. However, as many of the recommendations to be implemented by the Central Government require consultation with other Ministries as well, these have been taken up with the concerned Ministries. The establishment of an Empowered Committee to expedite inter-Ministry consultation and decisions is also being considered. As several recommendations pertain to the State Governments and Union Territory Administrations, these have been commended to them for accp-tanoe and implementation.

Pilferage of Coal

1127. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that consumers of coal have complained that

they are receiving lesser Quantity of coal than actually shown in 'N' type wagon and in Railway receipt:

(b) whether it is also a fact that the Gujarat Chambers of Commerce and Industry and some other institutions like the Gujarat Electricity Board, have also complained of getting lesser Quantity of coal than actual shown in the Railway receipt;

(c) if so, what steps Government have taken to remedy the complaint of the consumers; and

(d) whether it is also a fact that the Gujarat Electricity Board has to suffer loss of an amount of 12 crores per year as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS -SHRI MADHAVRAO SCINDIA): (a) and (b) Some complaints about short loading of coal in BOX 'N' wagons have been received from certain consumers including Gujarat Electricity Board and Gujarat Chamber of Commerce and Industry.

(c) Coal India Authorities have been requested to ensure that BOX 'N' wagons are loaded upto the prescribed minimum weight for charge.

(d) No information on the alleged losses suffered by Gujarat Electricity Board is available.

Non Availability of Competent Teaching Staff in Birla Institute of Technology, Ranchi

1128. SHRI WHALRAO MADHAVRAO JADHAV: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that standard of education in the Birla Institute of Technology, Ranchi is deteriorating day-by-day on account of non availability of competent teaching staff;

(b) whether it is also a fact that fresh engineering graduates who have